

**GOVERNMENT OF INDIA  
TRIBAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:977  
ANSWERED ON:05.08.2011  
FINANCIAL GRANT TO STS  
Punia Shri P.L.

**Will the Minister of TRIBAL AFFAIRS be pleased to state:**

- (a) whether the Government provides financial grant or loan to Scheduled Tribes people living in rural areas to start business to improve their living standard;
- (b) if so, the number of people to whom financial grant or loan have been provided during the last three years and the current year, state-wise;
- (c) whether Scheduled Tribes people are facing problem in getting financial grant or loan;
- (d) if so, the details thereof; and
- (e) the steps being taken by the Government in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

- (a): Financial Assistance in the form of loan is provided by National Scheduled Tribes Finance & Development Corporation to Scheduled Tribes living in rural as well as urban areas through its schemes for starting business to improve their living standard.
- (b): The State wise details of number of Scheduled Tribes who have been sanctioned financial assistance for the last three years and the current year through schemes of NSTFDC are at Annexure.
- (c): The financial assistance of NSTFDC is provided through the State Channelising Agencies. The problems being faced by Scheduled Tribes are addressed by the concerned State Channelising Agencies.
- (d): Does not arise in view of reply given to part (c) above.
- (e): Does not arise in view of reply given to part (c) above.